

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

Company Appeal (AT) (Insolvency) No. 590 of 2020

IN THE MATTER OF:

**Bank of India & Ors.
Versus**

...Appellants

**Ferro Alloys Corporation Ltd.
Through Bhuban Madan**

...Respondent

Present: -

For Appellant: Mr. Rajiv Ranjan, Sr. Advocate with Dr. Sudhir Bisla, Ms. Anannya Ghosh, Advocates.

**For Respondent: Mr. Abhinav Vasisht, Sr. Advocate for R-1
With Mr. Malak Bhatt, Mr. Rajat Bector, Ms. Priya Singh,
Mr. Saurav Panda, Ms. Prabh Simran Kaur and Ms. Charu Bansal, Advocates**

ORDER
(Virtual Mode)

28.01.2021 From the perusal of the order dated 21.01.2021 it appears that Learned Counsel for the Respondent was directed to file Hard Copy of Interlocutory Application and also serve a copy to the Learned Counsel for the Appellant before filing.

Today, when the case was called out Learned Counsel for the Respondent submits that he has filed the Hard Copy of Interlocutory Application bearing no. I.A. No. 383 of 2021. Office is directed to check and place the I.A. No. 383 of 2021 of record on the next date.

List the Appeal 'For Orders' on **11th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)